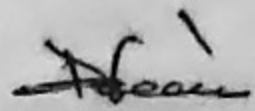


O.A. No.89/03.

07.04.2005.

Hon'ble Mr.D.R. Tiwari, A.M.

None for the parties, even in th  
revised call. The O.A. is dismissed in  
default and for non-prosecution.

  
Member-A

Manish/-